

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Review Application No.8 of 2016**

**in**

**Application No.13 of 2013 (SZ)**

Applicant(s)

Vs

Respondent(s)

The Commissioner,  
Kallakurichi Municipality  
Kallakurichi, Villupuram District

N.S.Subramaniyan  
Nallathur Post, Kallakurichi Taluk,  
Villupuram District and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.Abdul Saleem, & Saravanan

Mr.Srinivasa Mohan for R1  
M/s.M.K.Subramanian,  
E.Manoharan & P.Velmani for R2 & R5  
Mr.A.Ilango for R3 & R4

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 29<sup>th</sup> May, 2017</p> <p>The Additional Government Pleader would submit that the Government has suggested an alternate site and seeks time to file the Report.</p> <p>Post the application on 06.07.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>